

CAUSE LIST OF THE COURT OF
SRI BASAVARAJ CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

DATED : 19.07.2021

MORNING SESSION

AFTERNOON SESSION

| Sl No. | Case No | Stage | Sl No. | Case No | Stage |
|--------|-----------------|--------------|--------|-----------------|---------------------|
| 1 | Com OS 132/2020 | Evidence | 1 | Com OS 852/2021 | Hearing |
| 2 | Com OS 183/2020 | Evidence | 2 | Com OS 765/2021 | Hearing |
| 3 | Com OS 13/2020 | Evidence | 3 | Com OS 963/2021 | Hearing |
| 4 | Com OS 28/2020 | Evidence | 4 | Com OS 964/2021 | Hearing |
| 5 | Com OS 261/2021 | Evidence | 5 | Com EX 187/2021 | Hearing |
| 6 | Com OS 412/2021 | Evidence | 6 | Com OS 353/2020 | Hearing |
| 7 | Com OS 440/2021 | Evidence | 7 | Com OS 751/2021 | Appearance of party |
| 8 | Com OS 563/2021 | Evidence | 8 | Com OS 879/2021 | Appearance of party |
| 9 | Com OS 571/2021 | Evidence | 9 | Com OS 529/2021 | Hearing |
| 10 | Com OS 610/2021 | Evidence | 10 | Com OS 576/2021 | Hearing |
| 11 | Com OS 913/2021 | Evidence | 11 | Com OS 828/2021 | Hearing |
| 12 | Com OS 228/2020 | Evidence | 12 | Com OS 104/2020 | Written statement |
| 13 | Com OS 202/2021 | Evidence | 13 | Com OS 248/2021 | Written statement |
| 14 | Com OS 310/2020 | Arguments | 14 | Com OS 255/2021 | Written statement |
| 15 | Com OS 505/2021 | Arguments | 15 | Com OS 349/2021 | Written statement |
| 16 | Com OS 602/2021 | Arguments | 16 | Com OS 525/2021 | Written statement |
| 17 | Com OS 844/2021 | Arguments | 17 | Com OS 926/2021 | Written statement |
| 18 | Com AA 16/2021 | Arguments | 18 | Com AA 22/2021 | Objection |
| 19 | Com AA 23/2021 | Arguments | 19 | Com OS 946/2021 | Written statement |
| 20 | Com AA 32/2021 | Arguments | 20 | Com OS 644/2021 | summons |
| 21 | Com OS 29/2021 | Await orders | 21 | Com OS 972/2021 | Orders |
| 22 | Com OS 149/2020 | Judgment | 22 | | |
| 23 | Com OS 217/2020 | Judgment | | | |
| 24 | Com OS 249/2020 | Judgment | | | |
| 25 | Com OS 69/2020 | Judgment | | | |
| 26 | Com OS 236/2020 | Judgment | | | |
| 27 | Com AA 20/2021 | Orders | | | |

X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.